

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No.1/Judicial/Misc./TDSAT/2024

Dated: 28th March, 2025

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 8th & 9th April, 2025 shall take place through virtual mode.



Desk Officer

Copy to :

To,

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.